

below the road surface resulting in cable breakdown frequently; and

(b) if so, whether Government propose to improve the situation and if so, what are the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) No, Sir. The cables are laid as per standards generally. In fact important cables are laid 5 ft. below road surface to avoid damages. However, in certain cases due to constructional difficulties cables are laid at shallow depth with sufficient precautions.

Breakdowns do sometimes occur due to damage to cables by digging operations by other public utilities despite these precautions.

(b) It is proposed to construct underground ducts to protect the cables from external damages on long-term basis for primary and junction cables. Jelly filled cables are being used in distribution network to prevent breakdowns due to ingress of water.

Use of telephone cables

2656. SHRIMATI ILA BHATTACHARYA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that jelly filled and Stalpath telephone cables of 81 lbs/61 lbs are being used instead of 40 lbs which are of high grade and international standard;

(b) if so, what are the reasons therefor;

(c) whether the system is proposed to be changed; and

(d) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) and (b) Yes, Sir. The Department is using jellyfilled cables of 6 1/2 lbs and 10 lbs gauge. This is as per international standards. The stalpath cables were imported and used as one time requirement

in the Department. 40 lb_s cables are rarely used and these are for special requirements only.

(c) and (d) There is no proposal to change the system of using jellyfilled cables in the cables network as this is as per international standards and practices.

Task for public sector enterprises

2657. SHRI NEPALDEV BHATTACHARJEE: Will the Minister of INDUSTRY be pleased to state:

(a) whether any year-wise task was formulated for the public sector enterprises under the control of the Ministry of Industry;

(b) if so, the details of the tasks assigned and their achievements since the year of formulation uptodate; and

(c) the reasons in the cases of shortfall in achieving the targets?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) The year-wise tasks for the public sector enterprises are formulated by the public sector enterprises in consultation with the Ministry. These tasks are also indicated in terms of financial and production targets at the beginning of each year and the performance of the public enterprises is thereafter being reviewed periodically in terms of the assigned targets.

The performance details of each public sector enterprise are analysed and furnished in the Public Enterprises Survey brought out every year. This is also tabled in Parliament annually.

(c) There are various reasons which contribute to the shortfall in achieving targets. The following are some of the reasons for shortfall in achieving targets:

(i) Power shortage,

(ii) Recessionary conditions in some industries,

(iii) Uneconomic prices especially in the case of commodities under administered prices such as coal, fertilizer etc., and

(iv) Labour unrest.

Discovery of coal reserve in Eastern India

2658. SHRI NEPALDEV BHATTACHARJEE: Will the Minister of ENERGY be pleased to state:

(a) whether any new site of coal reserves has been discovered recently in Eastern India;

(b) if so, the details thereof; and

(c) whether there is any plan to develop the said site and if so, the details thereof?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (c) Geological Survey of India has recently located coal deposits in the following areas:

West Bengal: Damsajoy Coalfields Dholka areas Pachimideocha, Deunamganj, Harimsingha.

Bihar: Eastern Bokaro Coalfield, Kaiyotank, Gomia, Saram and Dhari, South Karanpura Tokisud.

Orissa: Talcher Coalfields, Kosla.

Regional exploration in these areas has been taken up.

Allocation of funds to small scale industry for production of synthetic fibres

@2659. SHRI SUKOMAL SEN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have any plan to allocate funds to small scale industry for the production of synthetic fibres under the liberalised licensing policy;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

@Previously Unstarred Question 2259 transferred from the 10th December, 1985.

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH): (a) No, Sir.

(b) Does not arise.

(c) Synthetic fibre industry is capital intensive and an economically viable unit cannot be set up in small scale sector.

Orders received by Burn and Company etc.

2660. SHRI NEPALDEV BHATTACHARJEE: Will the Minister of INDUSTRY be pleased to state:

(a) the total volume of orders (in terms of tonnage and of rupees) received by the Burn and Company and Burn Standard Company since 1980 from different Central Government sources;

(b) what is the share of Indian Railways to these orders; and

(c) the total volume of orders (in terms of tonnage and of rupees) received by the small-scale industries of Howrah during the last three years from different Central Government sources and the share of Indian Railways thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c) The information is being collected.

Sachar Committee on Companies Act

2661. SHRI SURESH KALMADI: Will the Minister of INDUSTRY be pleased to state:

(a) by when Government propose to implement the recommendations relating to the Companies Act made by the Sachar Committee;

(b) whether Government propose to delegate the powers to the regional offices of the Company Law Board in matters like appointment/re-appointment of managerial personnel; and

(c) whether Government propose to dispense with the requirements as regards publishing the information in respect of